

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 236/GT/2014**

**Coram:**

**Shri Gireesh B. Pradhan, Chairperson  
Shri A. K. Singhal, Member  
Shri A.S. Bakshi, Member**

**Date of Order : 24.09.2015**

**IN THE MATTER OF**

Corrigendum to order dated 12.5.2015

**IN THE MATTER OF**

Revision of Annual Fixed Charges for the period 2009-14 after truing-up exercise and Determination of annual fixed charges for the period 2014-19 in respect of Salal Hydroelectric Power Station

**AND IN THE MATTER OF**

NHPC Limited  
NHPC Office Complex,  
Sector-33, Faridabad,  
Haryana-121003

**...Petitioner**

Vs.

1. Punjab State Power Corporation Limited
2. Haryana Power Purchase Centre,
3. BSES Rajdhani Power Ltd
4. BSES Yamuna Power Ltd
5. Tata Power Delhi Distribution Ltd
6. Himachal Pradesh State Electricity Board,
7. Uttar Pradesh Power Corporation Ltd
8. Rajasthan Rajya Vidyut Prasaran Nigam Ltd. (RRVPL)
9. Jaipur Vidyut Vitaran Nigam Ltd., (JVVNL)
10. Jodhpur Vidyut Vitaran Nigam Ltd. (JdVVNL)
11. Ajmer Vidyut Vitaran Nigam Ltd. (AVVNL)
12. Uttaranchal Power Corporation Ltd.
13. Engineering Department, UT Secretariat
14. Power Development Department

**...Respondents**



## Corrigendum

The Commission by order dated 12.5.2015 had revised the tariff of the generating station for the period 2009-14 and approved the tariff for the period 2014-19 in respect of Salal Hydroelectric Power Station.

2. Certain inadvertent typographical error has crept in the order and the same is corrected as under.

*“In the table under para 58, page no. 37 and 38 for the period 2015-16 at Sl. No. 5 (Replacement of 220V, 1000AH Battery Bank for stage-1), the gross value of old asset indicated as ₹32.27 lakh under ‘Remarks on admissibility’ shall be substituted and read as ₹12.53 lakh.”*

3. All other terms of the order remain unchanged.

**-Sd/-  
(A.S. Bakshi)  
Member**

**-Sd/-  
(A.K. Singhal)  
Member**

**-Sd/-  
(Gireesh B. Pradhan)  
Chairperson**

